#### GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# LOK SABHA UNSTARRED QUESTION NO. 3444 TO BE ANSWERED ON 13.03.2020

#### **Conservation of Forest**

3444. SHRI RAVI KISHAN: SHRI MANOJ KOTAK: DR. NISHIKANT DUBEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the forest cover of the country has been continuously depleting;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has formulated an appropriate programme for adequate development and conservation of forest cover in the country and for the development of forest based industries and people working therein; and
- (d) if so, the details thereof along with the funds released in this regard during the last three years?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

- (a) & (b) Forest Survey of India, Dehradun, an organization under the Ministry carries out the assessment of forest and tree cover (FTC) of the country biennially and the findings are published in India State of Forest Report (ISFR). The total FTC of the country, as per the ISFR 2019 is 8,07,276 km² which is 24.56% of the total geographical area of the country. This is an increase of 5,188 km² (forest cover 3,976 km² and tree cover 1,212 km²) as compared to that of FTC in ISFR-2017 and 13,209 km² (forest cover 10,754 km², tree cover 2,455 km²) as compared to FTC in ISFR, 2015. The State/Union Territories wise increase in forest cover as per ISFR 2015, 2017 and 2019 are given in **Annexure-I.**
- (c) & (d) For development and conservation of the forest cover in the country, Ministry has been taking several initiatives. These include ongoing Centrally Sponsored Schemes of the Ministry such as National Afforestation Programme, National Mission for a Green India and Development of Wildlife Habitats. Compensatory Afforestation Fund Rules, 2018 also contain provisions for taking up assisted natural regeneration, artificial regeneration and silvicultural operations in forests which contribute to increase in forest cover. Afforestation activities are also taken up by

other Ministries under various programmes/funding sources such as Mahatma Gandhi National Rural Employment Guarantee Scheme, Pradhan Mantri Krishi Sinchayee Yojana and under the schemes/plans of States and Union Territories (UTs).

Further, Government of India has taken the following steps for growth and progress of Forest Based Industries:-

- (i) Ministry of Agriculture had formulated the National Agroforestry Policy 2014 with the objectives, *inter alia*, to meet the raw material requirements of wood based industries and reduce import of wood and wood products to save foreign exchange.
- (ii) Ministry has issued suggestive guidelines for felling and transit regulation for tree species grown on non-forest private land with an aim to create a conducive environment, which encourages plantation of trees on farmlands/homestead.
- (iii) Ministry has issued Wood Based Industries (Establishment and Regulation) Guidelines, 2016 and subsequent amendments made therein to streamline the regulatory processes concerning the wood based industries for the development of the sector in the country.

State/UT-wise details of funds released under Compensatory Afforestation Funds, Green India Mission and National Afforestation Programme for the last three years are given in **Annexure-II**, **III** and **IV** respectively.

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Annexure I Annexure referred to in reply to part (b) of the Lok Sabha Unstarred Question No. 3444 due for answer on 13.03.2020 regarding 'Conservation of Forest'

(Area in sq km)

Forest cover of States/UTs							
S. No.	State	Geo- graphical Area	Total Forest Cover As per ISFR 2015 (Updated)	Total Forest Cover As per ISFR 2017	Total Forest Cover As per ISFR 2019	Change in forest cover w.r.t. ISFR 2015-2017	Change in forest cover w.r.t ISFR 2017-2019
1	Andhra Pradesh	162,968	26,006	28,147	29,137	2,141	990
2	Arunachal Pradesh	83,743	67,154	66,964	66,688	-190	-276
3	Assam	78,438	27,538	28,105	28,327	567	222
4	Bihar	94,163	7,254	7,299	7,306	45	7
5	Chhattisgarh	135,192	55,559	55,547	55,611	-12	64
6	Delhi	1,483	188.77	192.41	195.44	3.64	3.03
7	Goa	3,702	2,210	2,229	2,237	19	8
8	Gujarat	196,244	14,710	14,757	14,857	47	100
9	Haryana	44,212	1,580	1,588	1,602	8	14
10	Himachal Pradesh	55,673	14,707	15,100	15,434	393	334
11	Jammu & Kashmir *	222,236	22,988	23,241	23,612	253	371
12	Jharkhand	79,716	23,524	23,553	23,611	29	58
13	Karnataka	191,791	36,449	37,550	38,575	1,101	1,025
14	Kerala	38,852	19,278	20,321	21,144	1,043	823
15	Madhya Pradesh	308,252	77,426	77,414	77,482	-12	68
16	Maharashtra	307,713	50,699	50,682	50,778	-17	96
17	Manipur	22,327	17,083	17,346	16,847	263	-499
18	Meghalaya	22,429	17,262	17,146	17,119	-116	-27
19	Mizoram	21,081	18,717	18,186	18,006	-531	-180
20	Nagaland	16,579	12,939	12,489	12,486	-450	-3
21	Odisha	155,707	50,460	51,345	51,619	885	274
22	Punjab	50,362	1,771	1,837	1,849	66	12
23	Rajasthan	342,239	16,106	16,572	16,630	466	58
24	Sikkim	7,096	3,353	3,344	3,342	-9	-2
25	Tamil Nadu	130,060	26,208	26,281	26,364	73	83
26	Telangana	112,077	19,854	20,419	20,582	565	163
27	Tripura	10,486	7,890	7,726	7,726	-164	0
28	Uttar Pradesh	240,928	14,401	14,679	14,806	278	127
29	Uttarakhand	53,483	24,272	24,295	24,303	23	8
30	West Bengal	88,752	16,826	16,847	16,902	21	55
31	A&N Isands	8,249	6,751	6,742	6,743	-9	1
32	Chandigarh	114	21.66	21.56	22.03	-0.10	0.47
33	Dadra & Nagar Haveli	491	206	207	207	1	0
34	Daman & Diu	111	19.61	20.49	20.49	0.88	0
35	Lakshadweep	30	27.06	27.10	27.10	0.04	0
36	Puducherry	490	56.95	53.67	52.41	-3.28	-1.26
	Grand Total	3,287,469	7,01,495	7,08,273	7,12,249	6,778	3,976

### Annexure II Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3444 due for answer on 13.03.2020 regarding 'Conservation of Forest'

### State-UTs wise fund released by Ad-hoc CAMPA and National Authority during last three years

Sl.	SAGAG/ITT	2016-17	2017-18	2018-19
No.	State/UT			Amount in Rupees
1	Andaman & Nicobar Islands	-	13,300,000.00	15,600,000.00
2	Andhra Pradesh	890,000,000.00	970,000,000.00	1,044,700,000.00
3	Arunachal Pradesh	1,500,000,000.00	-	3,541,500,000.00
4	Assam	300,000,000.00	700,000,000.00	458,400,000.00
5	Bihar	330,000,000.00	303,100,000.00	466,190,000.00
6	Chandigarh	10,000,000.00	11,300,000.00	12,700,000.00
7	Chhattisgarh	2,800,000,000.00	-	-
8	Dadra & Nagar Haveli	-	-	
9	Daman & Diu	-	-	-
10	Delhi	40,000,000.00	-	-
11	Goa	-	-	-
12	Gujarat	990,000,000.00	270,000,000.00	2,126,600,000.00
13	Haryana	180,000,000.00	800,000,000.00	1,442,000,000.00
14	Himachal Pradesh	1,506,200,000.00	1,200,000,000.00	1,325,200,000.00
15	Jammu & Kashmir	1,020,000,000.00	690,000,000.00	
16	Jharkhand	1,490,000,000.00	2,340,000,000.00	2,862,500,000.00
17	Karnataka	851,200,000.00	860,000,000.00	1,014,000,000.00
18	Kerala	-	80,000,000.00	146,100,000.00
19	Lakshdweep		-	-
20	Madhya Pradesh	1,400,000,000.00	2,000,000,000.00	2,687,600,000.00
21	Maharashtra	2,050,000,000.00	1,990,000,000.00	2,250,000,000.00
22	Manipur	150,000,000.00	295,000,000.00	248,500,000.00
23	Meghalaya	-	70,000,000.00	-
24	Mizoram	77,300,000.00	68,500,000.00	83,000,000.00
25	Nagaland	-	-	-
26	Odisha	4,260,000,000.00	5,090,000,000.00	5,540,000,000.00
27	Pudducherry	-	-	-
28	Punjab	660,000,000.00	640,000,000.00	792,000,000.00
29	Rajasthan	1,480,600,000.00	1,790,000,000.00	1,820,300,000.00
30	Sikkim	90,000,000.00	-	-
31	Tamil Nadu	90,000,000.00	126,800,000.00	70,000,000.00
32	Telangana	1,170,000,000.00	1,270,000,000.00	2,373,800,000.00
33	Tripura	120,000,000.00	71,000,000.00	167,000,000.00
34	Uttar Pradesh	970,000,000.00	1,440,000,000.00	1,506,000,000.00
35	Uttarakhand	1,707,100,000.00	960,000,000.00	3,030,000,000.00
36	West Bengal	210,000,000.00	-	212,200,000.00
	Total	26,342,400,000.00	24,049,000,000.00	35,235,890,000.00

## Annexure referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 3444 due for answer on 13.03.2020 regarding 'Conservation of Forest'

### Details of State wise funds released under National Afforestation Programme

(Rupees in Cro				
S. No.	State	FY 2016-17	FY 2017-18	FY 2018-19
1	Andhra Pradesh	1.33	3.36	6.38
2	Bihar	2.18	4.23	0.00
3	Chhattisgarh	4.92	10.86	7.82
4	Goa	0.00	0.00	0.00
5	Gujarat	4.36	0.00	0.00
6	Haryana	3.50	2.71	0.00
7	Himachal Pradesh	0.00	1.72	2.92
8	Jammu & Kashmir	0.00	7.20	0.00
9	Jharkhand	0.00	0.00	0.00
10	Karnataka	7.33	3.24	10.99
11	Kerala	0.00	0.00	0.00
12	Madhya Pradesh	4.00	8.74	7.78
13	Maharashtra	4.76	6.73	15.33
14	Orissa	4.62	3.49	11.36
15	Punjab	0.00	0.00	0.00
16	Rajasthan	0.00	1.40	1.95
17	Tamil Nadu	1.56	0.00	2.07
18	Telangana	0.00	0.00	0.00
19	Uttar Pradesh	2.55	0.67	0.32
20	Uttarakhand	0.00	3.36	2.58
21	West Bengal	0.00	0.00	0.00
22	Arunachal Pradesh	0.00	0.86	0.00
23	Assam	0.00	0.00	0.58
24	Manipur	1.21	3.19	4.38
25	Meghalaya	0.00	1.65	0.74
26	Mizoram	6.74	5.80	7.79
27	Nagaland	5.21	5.85	6.41
28	Sikkim	5.09	0.00	5.98
29	Tripura	0.00	4.94	0.00
	Total	59.35	80.00	95.38

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### State-wise details of funds released under Green India Mission

(Rupees in Crore)

Sl. No.	State	FY 2016-17	FY 2017-18	FY 2018-19
1	Andhra Pradesh	0.01	0.45	2.67
2	Chhattisgarh	20.23	10.95	5.36
3	Karnataka	0.87	0.86	1.62
4	Kerala	-	-	-
5	Manipur	7.82	6.42	4.89
6	Mizoram	9.88	20.00	22.36
7	Odisha	1.39	1.41	4.74
8	Punjab	-	6.22	-
9	Uttarakhand	-	-	-
10	Madhya Pradesh	-	-	24.16
11	Maharashtra	-	-	10.3
12	Sikkim	-	-	3.32
13	West Bengal	-		
Total		40.21	46.3	79.43